

WRITTEN ANSWERS TO QUESTIONS  
BENEFITS FOR RESERVE SERVICE IN THE ARMY

\*327. SHRI M. BASAVAPUNNAIAH:  
Will the Minister for DEFENCE be  
pleased to state:

(a) the number of years of colour  
service which the personnel of the  
Armed Forces have to put in to be-  
come eligible for transfer to the  
reserve; and

(b) the benefits which these  
personnel get when they are trans-  
ferred to the reserve service?

THE MINISTER FOR DEFENCE  
ORGANISATION (SHRI MAHAVIR  
TYAGI): (a) Service varies from 7 to  
15 years.

(b) A statement is laid on the  
Table of the House. [See Appendix  
VI, Annexure No. 115.]

PENSION CODE FOR THE ARMED SERVICES

\*330. SHRI M. BASAVAPUNNAIAH:  
Will the Minister for DEFENCE be  
pleased to state:

(a) the reasons for not working out  
a pension code for the Armed Services  
on the same lines as the pension code  
for the Civil Services of Government;  
and

(b) whether Government have  
published the Lal Committee Report;  
if not, why not?

THE DEPUTY MINISTER FOR DE-  
FENCE (SHRI SATISH CHANDRA): (a)  
Because the conditions of service of  
the Armed Forces and the Civil Ser-  
vices are materially different.

(b) No, Sir. The Committee was a  
departmental one and its report is a  
confidential document meant for official  
use only.

H. 100 FREEDOM MOVEMENT  
IN INDIA

211. SHRI V. S. SARWATE: Will the  
Minister for EDUCATION be pleased to  
state:

(a) the progress made in the  
work of writing the History of the  
Freedom Movement in India; and

(b) whether Government will lay  
on the Table of the Council a copy  
of the scheme of the History, the  
constitution of the Board of Editors  
and the expenditure sanctioned for  
the whole scheme and incurred so  
far?

THE MINISTER FOR EDUCATION  
AND NATURAL RESOURCES AND  
SCIENTIFIC RESEARCH (MAULANA  
ABUL KALAM AZAD): (a) In collabo-  
ration with the Regional Committees  
set up by the various State Govern-  
ments, the Central Board of Editors  
set up to compile the History of Free-  
dom Movement is engaged in the col-  
lection and sifting of materials and  
the recording of personal statements  
of persons connected with the move-  
ment. The preparation of a collated  
account of the History up to 1884 is  
also in hand.

(b) The final scheme of the History  
can be adopted only after sifting the  
available material. It is proposed ten-  
tatively that the first phase of the  
movement should start from the ear-  
liest days of East India Company rule  
and should cover the period up to 1884.  
and second phase will cover the  
period from 1885 to 1919 and the third  
phase from 1920 onwards. The con-  
stitution of the Board is as fol-  
lows:—

1. Dr. Syed Mahmud, M.P.  
(Chairman).
2. Dr. S. N. Sen.
3. Shri D. V. Potdar.
4. Shri Feroze Chand.
5. Shri Balwantray Mehta, M.P.
6. Prof. M. Habeeb.
7. Acharya Narendra Deva, M.P.
8. Prof. K. A. Nilakanta Sastri.
9. Shri S. M. Ghose, M.P. (Mem-  
ber and Honorary Secretary).